

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4739

ANSWERED ON:07.08.2009

PMGSY

Agarwal Shri Rajendra;Kumar Shri Kaushalendra

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the provisions regarding thickness and width of roads being constructed in rural areas and the parameters on which funds are allocated to the States under the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) whether the Government proposes to bring any changes in this regard;
- (c) if so, the details thereof;
- (d) whether the Union Government has received any complaints regarding detailed project reports submitted by the State Governments under the scheme;
- (e) if so, the details thereof, State-wise; and
- (f) the corrective steps taken/being taken by the Government thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): The thickness and width of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) are controlled by Indian Roads Congress (IRC) Codes of Practice. IRC SP 72 gives the guidelines for design of width and thickness of the roads for the Flexible Pavements (Black Topped Roads) and IRC SP 62 provides guidance in the design of Rigid Pavements (Cement Concrete Roads). The thickness of the pavements depends upon the expected traffic projected for next 10 years and the strength of the soil used for preparing the Subgrade. Generally, the width of the carriageway is 3.00 m, if expected Annual Average Daily Traffic (AADT) is less than 100 motorized vehicles. For roads with AADT of 100 or more vehicles the width of the carriageway is 3.75 m.

Funds to the States are released by the Ministry based on the budgetary provisions available, absorption capacity and performance of the States under the scheme.

(b): No Sir.

(c): Does not arise.

(d): No Sir.

(e)&(f): Does not arise in view of reply of part (d) above.